### **CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH**

#### **CONTEMPT PETITION NO.170/00065/2020**

IN

## ORIGINAL APPLICATION NO.170/01385/2018 AND

**REVIEW APPLICATION NO.170/00097/2019** 

## DATED THIS THE 24<sup>TH</sup> DAY OF NOVEMBER, 2020

### **CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Y. Goverdhan, S/o N.Y. Swamy, Aged 49 years, Working as Pharmacist, Railway Hospital, Mysuru, residing at No. 529, Chamundeshwari Railway Layout, K.R.S. Road, Metagalli, Mysuru 570 016

....Petitioner

(By Advocate Shri P. Ravindra)

Vs.

- 1. Shri Sushanth Kumar Mishra, Secretary, Railway Board, Room No. 227, Rail Bhavan, New Delhi 110 001
- 2. Shri Ajay Kumar Singh, General Manager, South Western Railway. Rail Soudha, Gadag Road, Hubballi 580 020
- 3. Shri Alok Kumar, Principal Chief Personnel Officer, South Western Railway,

CP.No.170/00065/2020/CAT/BANGALORE

2

Head Quarters Office, Rail Soudha, Gadag Road,

Hubballi 580 020

4. Shri Prashanth Mastiholi, Senior Divisional Personnel Officer,

South Western Railway,

Mysuru 570 001

.....Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri N. Amaresh, learned counsel representing the

respondents, while producing a copy of the order dated 20.11.2020 has

stated that since order dated 28.02.2020 passed by this Tribunal in RA No.

170/00097/2019 has already been complied with, therefore, nothing survives

in the present Contempt Petition. A copy of the order dated 20.11.2020 as

produced by Shri N. Amaresh in the Court during the course of hearing is

ordered to be taken on record.

2. In view of the above, nothing survives in the present Contempt

Petition and the same is hereby disposed of having been rendered

infructuous.

3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

# Annexures referred to by the petitioner in CP No. 170/00065/2020

Annexure CP1	Copy of the order dated 31.07.2019 in OA No. 1385/2018
Annexure CP2	Copy of the order dated 28.02.2020 in RA No. 97/2019
Annexure CP3	Copy of the representation dated 13.05.2020
Annexure CP4	Copy of the order dated 26.05.2020

\*\*\*\*